

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4257
ANSWERED ON:20.02.2014
CSR OF NTPC
Rawat Shri Ashok Kumar

Will the Minister of POWER be pleased to state:

- (a) the details of the works undertaken by the National Thermal Power Corporation Limited (NTPC) under Corporate Social Responsibility (CSR) during each of the last three years and the current year along with the funds spent therein and the number of people benefited therefrom, location-wise;
- (b) the details of the norms fixed by the Government regarding utilisation of funds under CSR along with the steps taken/being taken to ensure that the funds are spent particularly in the backward and Scheduled Caste dominated regions;
- (c) whether any social audit report has been received by the Government to keep an eye on the CSR being done by the NTPC and if so, the details thereof;
- (d) whether any irregularities have been found in the audit reports; and
- (e) if so, the details thereof along with the action taken by the Government in this regard and the outcome thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) : The details of works undertaken by NTPC under CSR during each of the last three years and the current year is given in the Annex.
- (b) : The Companies Act, 2013 specifies that every company having net worth of rupees five hundred crores or more, or turnover of rupees one thousand crore or more or a net profit of rupees five crore or more during any financial year shall constitute a Corporate Social Responsibility Committee of the Board which shall indicate the activities to be undertaken by the company as specified in Schedule - VII of the Act. The Board of every company shall ensure that it spends at least two per cent of the average net profits of the company made during the three immediately financial years. The Act provides that the company shall give preference to the local area where it operates which includes backward and Scheduled Caste dominated areas.
- (c) to (e) : In addition to internal audit, Social Impact Evaluation (SIE) studies are conducted from time to time by operating stations through reputed academic institutes and other expert agencies in a comprehensive manner covering activities taken up during the evaluation period.

These SIE studies have shown that the activities have made positive impact on the lives of community. Recommendations of these studies for further improvement are duly considered while planning for CSR activities in the subsequent period.